

R.O.C.Nos.34050-A/2017-B2,
39480/2017-B2 and
40531-A/2017-B2

DISTRICT JUDGES
PROMOTION,
TRANSFER & POSTINGS

NOTIFICATION No. 97 / 2017

I

The Government, in G.O.Ms.No.265, Home (Courts-II) Department, dated 28.03.2017, have issued orders sanctioning 2 (two) posts of Registrar in the cadre of District Judge, in the scale of pay of Rs.51550-1230-58930-1380-63070 viz., **Additional Registrar General** and **Additional Registrar-II (Vigilance)**, to the Madurai Bench of Madras High Court, **Madurai** :

The Hon'ble The Chief Justice is pleased to make the following appointments in the Madurai Bench of Madras High Court, Madurai :

Tmt. A.Nazeema Banu, District Judge, functioning as Principal Judge, City Civil Court, Chennai, is transferred and posted on other duty as Additional Registrar General, Madurai Bench of Madras High Court, Madurai in the newly sanctioned post.

Thiru. M.Jothiraman, District Judge, functioning as District Judge, Sivagangai, is transferred and posted on other duty as Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai in the newly sanctioned post.

II

Thiru P.Vadamalai, Additional District Judge, Hosur is transferred and posted as District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam vice Thiru M.Gunasekaran, transferred.

Thiru. M.Gunasekaran, District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam, is transferred and posted as Sessions Judge, Sessions Court for trial of Bomb Blast Cases, Coimbatore in the existing vacancy.

Thiru. P.Jayaraj, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Sivagangai, is transferred and posted as III Additional District Judge, Tiruenlveli, in the existing vacancy.

Tmt. J.P.Jayanthi, Special District Judge, Special District Court to deal with MCOP Cases, Krishnagiri, is transferred and posted as Special District Judge, Special District Court to deal with MCOP Cases, Erode, in the existing vacancy.

III

Tmt. T.Indirani, Senior Civil Judge, functioning as Chief Judicial Magistrate, Tiruvallur, who has been promoted as District Judge (Entry Level) on regular basis, in the Tamil Nadu State Judicial Service under 10% quota vide G.O.(D) No.242, Public (Special-A) Department, dated 11.05.2017, is posted as III Additional District Judge, Vellore @ Tirupathur, in the existing vacancy, subject to fixation of seniority by the High Court.

Thiru P.Karunanidhi, Senior Civil Judge, functioning as Chief Judicial Magistrate, Tiruchirappalli, who has been promoted as District Judge (Entry Level) on regular basis, in the Tamil Nadu State Judicial Service under 10% quota vide G.O.(D) No.242, Public (Special-A) Department, dated 11.05.2017, is posted as III Additional District Judge, Tiruppur @ Dharapuram, in the existing vacancy, subject to fixation of seniority by the High Court.

Thiru P.Chenthoorpandi, Senior Civil Judge, functioning as Chief Judicial Magistrate, Theni, who has been promoted as District Judge (Entry Level) on regular basis, in the Tamil Nadu State Judicial Service under 10% quota vide G.O.(D) No.242, Public (Special-A) Department, dated 11.05.2017, is posted as Sessions Judge, Sessions Court for exclusive trial of Bomb Blast Cases, Chennai @ Poonamallee, in the existing vacancy, subject to fixation of seniority by the High Court.

**HIGH COURT, MADRAS.
DATED: 09.06.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL.**

R.O.C.Nos.34050-A/2017-B2,
39480/2017-B2 and
40531-A/2017-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges – Promotion, Transfer and Postings –
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 97 / 2017, dated : 09.06.2017.

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Tmt. A.Nazeema Banu, Principal Judge, City Civil Court, Chennai, who has been transferred and posted on other duty as Additional Registrar General, Madurai Bench of Madras High Court, Madurai in the newly sanctioned post vide High Court's Notification cited above, on rejoining duty after completion of Medical Leave, is required to hand over charge of her post to the I Additional Judge (TADA), City Civil Court, Chennai, immediately and assume charge of the new post, immediately, without availing full joining time.

The I Additional Judge (TADA), City Civil Court, Chennai, is required to hold full additional charge of the post of Principal Judge, City Civil Court, Chennai, until further orders.

Thiru M.Jothiraman, District Judge, Sivagangai, who has been transferred and posted on other duty as Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai in the newly sanctioned post vide High Court's Notification cited above, is required to hand over charge of his post to the Judge, Family Court, Sivagangai, immediately and assume charge of the new post, immediately, without availing full joining time.

Thiru P.Jayaraj, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Sivagangai, who has been transferred and posted as III Additional District Judge, Tirunelveli, vide High Court's Notification cited above, is required to hand over charge of his present post and the post of Sessions Judge, Special Court for Exclusive trial of cases registered under SC/ST (POA) Act, Sivagangai, which he is now holding as full additional charge, to the Judge, Family Court, Sivagangai, immediately, and take charge of the new post, immediately, without availing full joining time.

The Judge, Family Court, Sivagangai, is required to hold full additional charge of the posts of (1) District Judge, Sivagangai, (2) Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Sivagangai and (3) Sessions Judge, Special Court for Exclusive trial of cases registered under SC/ST (POA) Act, Sivagangai, until further orders.

Thiru P.Vadamalai, Additional District Judge, Hosur, who has been transferred and posted as District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam, vide High Court's Notification cited above, is required to hand over charge of his post to the Chairman, Permanent Lok Adalat, Krishnagiri, immediately, and take charge of the new post, immediately, without availing full joining time.

The Chairman, Permanent Lok Adalat, Krishnagiri, is required to hold full additional charge of the post of Additional District Judge, Hosur, until further orders.

Thiru M.Gunasekaran, District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam, who has been transferred and posted as Sessions Judge, Sessions Court for trial of Bomb Blast Cases, Coimbatore, vide High Court's Notification cited above, is required to hand over charge of his post to the Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Uthagamandalam, immediately, and take charge of the new post, immediately, without availing full joining time.

The Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Uthagamandalam, is required to hold full additional charge of the post of District Judge-cum-Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam, till Thiru P.Vadamalai, takes charge.

Tmt. J.P.Jaynathi, Special District Judge, Special District Court to deal with MCOP Cases, Krishnagiri, who has been transferred and posted as Special District Judge, Special District Court to deal with MCOP Cases, Erode, vide High Court's Notification cited above, is required to hand over charge of her post to the Principal District Judge, Krishnagiri, immediately, and take charge of the new post, immediately, without availing full joining time.

The Principal District Judge, Krishnagiri, is required to hold full additional charge of the post of Special District Judge, Special District Court to deal with MCOP Cases, Krishnagiri, until further orders.

II

Tmt. T.Indirani, Senior Civil Judge, functioning as Chief Judicial Magistrate, Tiruvallur, who has been promoted as District Judge (Entry Level), on regular basis and posted as III Additional District Judge, Vellore @ Tirupathur, vide High Court's Notification cited above, is required to hand over charge of her post to the Sub Judge, Tiruvallur, immediately, and take charge of the new post, immediately, without availing full joining time.

The Sub Judge, Tiruvallur is required to hold full additional charge of the post of Chief Judicial Magistrate, Tiruvallur, until further orders.

Thiru. P.Karunanidhi, Senior Civil Judge, functioning as Chief Judicial Magistrate, Tiruchirappalli, who has been promoted as District Judge (Entry Level), on regular basis and posted as III Additional District Judge, Tiruppur @ Dharapuram, vide High Court's Notification cited above, is required to hand over charge of his post to the I Additional Sub Judge, Tiruchirappalli, immediately, and take charge of the new post, immediately, without availing full joining time.

The I Additional Sub Judge, Tiruchirappalli is required to hold full additional charge of the post of Chief Judicial Magistrate, Tiruchirappalli, until further orders.

Thiru. P.Chenthoorpandi, Senior Civil Judge, functioning as Chief Judicial Magistrate, Theni, who has been promoted as District Judge (Entry Level), on regular basis and posted as Sessions Judge, Sessions Court for exclusive trial of Bomb Blast Cases, Chennai @ Poonamallee, vide High Court's Notification cited above, is required to hand over charge of his post to the Sub Judge, Theni, immediately, and take charge of the new post, immediately, without availing full joining time.

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The Sub Judge, Theni is required to hold full additional charge of the post of Chief Judicial Magistrate, Theni, until further orders.

**HIGH COURT, MADRAS.
DATED: 09.06.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL.**